

7. Re-Classification of regular classified posts to W. C. Estt, and raising of retiring age to 60 years of all the Industrial workers.

8. Abolition of Zonal Offices in CPWD.

9. Provision of cycle in the discharge of duties by workers and in crease of cycle allowance.

10. Provision of tools, tool kits to CPWD workers.

11. Provision of guaranted government residential accommodation for CPWD-workers.

12. Grant of 30 days of earned leave in a year to temporary W. C. staff.

13. Removal of discrimination amongst muster roll employees and industrial workers.

14. Re-categorisation/classification of W. C. Staff and regular classified categories w. e. f. 1-1-73 on the analogy of classification of scheduled employment as per scheduled fixed under Minimum Wages Act, 1948.

15. Promotion of WG/Regular Classified Staff-increase in avenues thereof.

16. Setting aside victimisation of trade union functionaries.

17. Stopage of discrimination towards Nepal based workers.

18. Application of workmen Compensation Act, 1923 to the employees of the Horticulture Directorate.

19. Grant of Night Duty Allowance.

20. HRA, CCA at Delhi Rate of Hindon workers.

21. Abolition of contract system.

Shortage of drinking water in Gujarat

441. SHRI CHIMANBHAI MEHTA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that there is acute shortage of drinking water in various parts of Saurashtra, Kutch and North Gujarat this year;

(b) if so, what steps are being taken to deal with the situation

(c) whether any request for assistance has been received from Gujarat to deal with the present problem of drinking water; and

(d) if so, what is Government's response thereto ?

' THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI P. RAMANAND YADAV): (a) and (b) During the earlier part of this year drought and scarcity conditions led to an acute shortage of drinking water in parts of Gujarat including parts of Saurashtra, Kutch and North Gujarat. A Master Plan for dealing with this situation has been prepared and implemented by the Government of Gujarat by July, 1986. The total cost of the Master Plan was about Rs. 86.34 crores and aimed at providing drinking water to 10,924 villages (including 45 Nagar Panchayats) and 22 towns.

(c) No request for assistance has been received from Gujarat after the monsoon and the implementation of the Master Plan.

(d) Question does not arise.

Supply of Improved Variety of Groundnut Seeds

442. DR. G. VIJAYA MOHAN REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Department of Agricultural Research and Education has developed an improved variety of groundnut seed;

(b) whether it is also a fact that this seed is not being supplied to the agriculturists as there are not sufficient funds for multiplication of the seed; and

(c) whether Government propose to allocate sufficient funds for multiplication of this new variety of groundnut seed?